(c) whether it is a fact that the prices of medicines have gone up from 100 per cent to 300 per cent; and

,

(d) fit so, *what* are the names of the medicines which have come to the notice of Government where the pri-

ces Have gone up from 50 per cent to 300 per cent?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) Government hag reduced excise duty from 15 per cent to NIL for Category-I drugs and from 15 per cent to 10 per cent for Category-II drugs of DPCO, 1987.

(b) No Sir.

(c) Some of the manufacturer:; of non-scheduled drugs have increased the prices.

(D) A, list of formulatibns wherein prices have gone up is given in reply to U.S.Q. No. 635 for 29-2-83. Similarly a list of bulk drugs (both scheduled & non-scheduled) wherein prices increased is given In reply to U.S.Q. No. 641 for 29-2-83.

Collection of telephone bills by banks

26B4. SHRI J. P. GOYAL: Will the Minister of COMMUNICATIONS be pleased to state;

(a), what is the arrangement of various banks with the Mahanagar Telephone Nigam Limited for collecting telephone bills in Delhi;

(b) whether it is. a fact that the sansadiya Soudh Branch of the State Bank of India has not yet been authorised to collect telephone bills;

(c) it so, what are the reasons therefor; and

(d) by,when. Government propose to authorise the Sansadiya Soudh Branch Of th_e State Bank of Indie to collect telephone bills?

THE MINISTER. OF ENERGY AND' THE MINISTER OF COMMUNICA-TIONS (SHRI VASANT SATHE); (a) Sir, Mahanagar Telephone Nigam Limited has authorised a total of 83 branches of the following Nationalised Banks in Delhi to collect telephone-bills;

- 1. State I3ank of India,
- 2. Punjab National Bans, and
- 3. Indian Overseas BanK.

(b) Sansadiya South branch of State Bank of India has not been authorised to. collect telephone, bills, but Parliament House (sub office) branch of State Bank of India has been authorised.

(c) and (d) Parliament House (Sub Office) branch of State Bank of India is located in close proximity of Sansa-diya Soudh branch. In view of this, Sansadhiya Soudh branch was not authorised.

Targets fixed for Oil India Limited

26,65. Shri J. P. GOYAL: Will the Minister'of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that the Oil India Limited has failed to achieve almost all the targets fixed for it for the current financial year, according to a recent study by the Planning Commission;

(b) if so, what are the main reasons for the failure of OIL to uti its plan outlay fully; and

(c) what steps Government contem plate to take to see that the fixed targets are achieved in full by OIL?

THE DEPUTY MINISTER' IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI RAFIQUE ALAM): (a) Based on the current assessment, Oil India Limited (OIL) may not be able *to* achieve the. targets of crude oil production and drilling during the' year 198*7-88. However, in respect of other activities

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such as seismic surveys, LPG production, natural gas production, reserve establishment, etc., OIL is likely to achieve the targets set for it,

(b)' The main reasons for inability of CIL to utilise plan outlay fully are:

ipt of some capital equipment, back-up equipment, etc. during the year.

(ii) Delay in receipt and commissioning of drilling and workover rigs and consequent savings in drilling outlay.

(c) OIL'S performance 'S being reviewed continuously by Government. Suitable steps have also been taken to toneup the management of the company.

Strike by I.O.C. employees

2666. SHRI J. P. GOYAL: Will the Minister of PETROLEUM⁻ AND NA-TURAL GAS be pleased to state:

(a) whether it is a fact that about 30,000 employees of the Indian Oil Corporation' went on a token strike in January, 1988;

(b) if so, what were the demands of the employees of the IOC;

(c) to what extent their token strike had hit the supply of cooking gas in the capital; and

(d) what is the reaction of Government towards the demands of the employees?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI RAFIQUE ALAM): (a) Yes, Sir. Approximately 23,000 employees of the Indian Oil Corporation went on one day's token strike on the 20th January, 1988;

(b) and (d) The Unions of the Indian Oil Corporation were demanding early finalisation of the Long Term Settlement under negotiation •with them, with Interim Relief sanctioned to workmen in the Public Sector Undertakings to be ^aken as basic pay for all purposes. Government is also interested in early flrialisation of the long-term wage settlement;

(c) There was no LPG refirsupply to Delhi market on the day of the strike.

Reference OJ Ethylstrenol In the Kelkar Committee Report

2667. DR. (SHRIMATI) SAROJINI MAHISHI

SHRI PURUSHOTTAM KAKODKAR;

Will the Minister of INDUSTRY be pleased to refer to the answer to Un starred Question 2338 given in th Rajya Sabha on 30th November 1987, and state the reasons for not givin; any specific reference of Ethylstrenoj Nandrolone Phenyl Propionate and Decanoate by Kelkar Committee in the Report when these drugs have sale; than than Rupees three ccores each and single formulator is enjoying more than 70 per cent share of the market of these drugs?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO: These drugs are neither in the recent WHO list of essental drugs nor, the list of 166 drugs considered by Keikar Committee for inclusion in Category-H drugs.

Telephone exchanges In Gujarat

2668. SHRI RAMSINGBHAI PATA-LIYABHAI RATHVAKOLI: Will the Minister of COMMUNICATIONS be pleased to' slate:

(a) What are the details of the new telephone exchanges set up in various parts of Gujarat during the last three years;

(b) what are the details regarding the new telephone exchanges pro posed to be set up in Gujarat during the next three years; and

(c) what are the plans for con verting manual telephone exchangerelectronic telephone into exchanges in Gujarat and exchanges how many have already' been converted into electronic ones?